

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

(Criminal Appellate Jurisdiction)

**Criminal Appeal (DB) No. 856 of 2016**

Rohan Mahto and Ors.

... **Appellants**

Versus

The State of Jharkhand

... **Respondent**

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(Through V.C )

**CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR  
HON'BLE MR. JUSTICE RATNAKER BHENGRA**

For the Appellants : None

For the State : None

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**Order No. 16/Dated: 20<sup>th</sup> April, 2021**

This matter was listed on 19.04.2021 and the following order was passed by the Court:

*“On repeated call no one appears for the appellants.  
Appearance slip on behalf of Mrs. Nehala  
Sharmin, the learned APP was sent through E-mail on  
Sunday, that is, 18.04.2021.  
Post this matter tomorrow, that is, 20.04.2021  
under the heading “For Orders”.*

Today no one appears for the parties.

Post this matter under the same heading on  
27.04.2021.

**(Shree Chandrashekhar, J.)**

**(Ratnaker Bhengra, J.)**

Amit/